

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.124 of 2020 (SZ)

IN THE MATTER OF:

Tribunal on its own motion Suo Motu Based on the news item in Tamil Newspaper Dinamalar, Chennai Edition dated 15.07.2020, "Can anyone enter into set right? The trouble that has come for Sunnambu Kolathur Lake."

With

The Principal Secretary to Government
Public Works Department
Govt. Secretariat
Fort St. George
Chennai and Ors.

...Respondent(s)

**REPORT FILED BY THE SUPERINTENDING ENGINEER,
WRD, PALAR BASIN CIRCLE, CHENNAI**

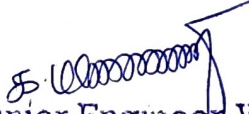
I, A. Muthiah, son of Asokan, aged about 58 years officiating as Superintending Engineer, Water Resources Department (WRD), Palar Basin Circle, having my office at the PWD campus, Chepauk, Chennai-5, submit my report as follows in compliance of the order dated 25.07.2022 made by this Hon'ble Tribunal in the Original Application herein. I am filing this report on behalf of the first respondent herein also.


Junior Engineer, W.R.D.,
Irrigation Section
Padappai - 601 301


Superintending Engineer, PWD.,
PALAR BASIN CIRCLE, WRD.,
Chepauk, Chennai - 600 005.

2. The Sunnambu Kolathur eri in S.F.No. 429 of Sunnambu Kolathur Village of Sholinganallur Taluk is a tank maintained by the PWD/WRD with the storage capacity of 0.19 M.cm to feed the originally intended ayacut in 65.99 Ha. Its water spread area is 0.26 sq.mile and has catchment of 0.44 sq.mile. In view of the agglomeration of the Chennai City and the development of Sholinganallur tank has become IT hub, most of the ayacut has been converted as housing colonies and apartments.

3. As regards the directions made by this Hon'ble Tribunal dated 08.07.2022 in the above O.A., with regard to the encroachments, it is stated that the survey of the tank was made by the surveyors of the Sholinganallur Taluk and completed recently. It has been found out that 20.67 acres of tank land has been encroached and identified during the survey. The details of encroachments were furnished in Form I and II to the Assistant Engineer, WRD, Irrigation Section, Padappai by the *Tashildar*, Sholinganallur on 09.08.2022. As per the details in Form I, there are 842 encroachments for issue of Notice in Form III by the Assistant Engineer.


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4. It is further stated that as per the directives of the Hon'ble High Court, Madras show cause notices have to be served on the encroachers calling for production of any documents, if any, to stake propriety right in the land occupied by the encroachers and such documents have to be sent to the *Tahsildar* for verification with reference to revenue records and to confirm or otherwise the encroachment.

5. It is therefore, stated that considering the no of encroachments in the impugned tank, the process of issue of show cause notices, obtaining reply with documents if any to be filed by the encroachers, forwarding the same to the *Tahsildar* and getting the confirmation of encroachments or otherwise, further time is inevitably required to carry out eviction proceedings under the due process of law.

6. It is, therefore, prayed that this Hon'ble Tribunal may be pleased to take on record the above report and pass appropriate further orders as deemed fit in the facts and circumstances of the case and thus render justice.


Junior Engineer, W.R.D.,
Irrigation Section
Padappai - 631 301


Superintending Engineer, PWD.,
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Chepauk, Chennai - 600 005.

VERIFICATION

I, A. Muthaiya, son of Asokan, aged about 58 years officiating as Superintending Engineer, WRD, Palar Basin Circle, Chennai-5, do, verify that the submission made above are correct to the best of my knowledge and from records and I verify this on this 13th Day of August, 2022 at Chennai.



Superintending Engineer, PWD.,
PALAR BASIN CIRCLE, WRD.,
Chepauk, Chennai - 600 005.